

13.04.2022

MAT/490/2022

DR. SANTI PRASAD SINHA
VS
LAXMI TUNGA AND ORS.

IA NO: CAN/1/2022, CAN/2/2022
wt2

MAT/535/2022
ASISH RANA

VS
LAXMI TUNGA AND ORS
IA NO: CAN/1/2022
IA NO: CAN/1/2022

wt3
MAT/181/2022

STATE OF WEST BENGAL
VS
SANDEEP PRASAD

IA NO: CAN/1/2022
IA NO: CAN/1/2022

wt4
MAT/189/2022
STATE OF WEST BENGAL
VS
SANDEEP PRASAD AND ORS
IA NO: CAN/1/2022
IA NO: CAN/1/2022

wt5
MAT/192/2022
STATE OF WEST BENGAL
VS

SABINA YEASMIN AND ORS
IA NO: CAN/1/2022
IA NO: CAN/1/2022

wt6
MAT/199/2022
SOUGATA BAROMAN AND ORS
VS

SABINA YEASMIN AND ORS
IA NO: CAN/1/2022
IA NO: CAN/1/2022

wt7
MAT/200/2022
TUMPA TARAFDAR AND
OTHERS
VS

SABINA YEASMIN AND
OTHERS
IA NO: CAN/1/2022
IA NO: CAN/1/2022

wt8

MAT/241/2022
NILMANI BARMAN

VS

SUVANKAR MONDAL AND ORS

IA NO: CAN/1/2022

IA NO: CAN/1/2022

wt9

MAT/251/2022
SK. INSAN ALI

VS

STATE OF WEST BENGAL AND
ORS.

IA NO: CAN/1/2022

IA NO: CAN/1/2022

wt10

MAT/272/2022
STATE OF WEST BENGAL

VS

NASRIN KHATUN AND ORS

IA NO: CAN/1/2022

IA NO: CAN/1/2022

wt11

MAT/481/2022
STATE OF WEST BENGAL

VS

LUXMI TUNGA AND ORS

IA NO: CAN/1/2022

IA NO: CAN/1/2022

wt12

MAT/509/2022
PRABIR KUMAR
BANHOPADHYAY

VS

LAXMI TUNGA AND ORS

wt13

MAT/520/2022
PRABIR KUMAR
BANDHOPADHYAY

VS

LAXMI TUNGA AND ORS

IA NO: CAN/1/2022

IA NO: CAN/1/2022

wt14

MAT/521/2022
SUKANTA ACHARJEE

VS

LAXMI TUNGA

IA NO: CAN/1/2022

IA NO: CAN/1/2022

wt15

MAT/522/2022
ALOK KUMAR SARKAR

VS

LAXMI TUNGA AND ORS

IA NO: CAN/1/2022

IA NO: CAN/1/2022

wt16

MAT/532/2022
DR SANTI PRASAD SINHA

VS

ANINDITA BERA AND ORS
IA NO: CAN/1/2022, CAN/2/2022
IA NO: CAN/1/2022, CAN/2/2022

wt17

MAT/308/2022
STATE OF WEST BENGAL

VS

SETABUDDIN AND ORS
IA NO: CAN/1/2022
IA NO: CAN/1/2022

wt18

MAT/317/2022
WEST BENGAL CENTRAL
SCHOOL SERVICE
COMMISSION AND ORS

VS

SETAB UDDIN
IA NO: CAN/1/2022
IA NO: CAN/1/2022

wt19

MAT/349/2022
ASTO ROY

VS

SANJIB MAITY AND ORS
IA NO: CAN/1/2022
IA NO: CAN/1/2022

wt20

MAT/474/2022
DR SANTI PRASAD SINHA

VS

LAXMI TUNGA AND ORS
IA NO: CAN/1/2022, CAN/2/2022, CAN/3/2022
IA NO: CAN/1/2022, CAN/2/2022, CAN/3/2022

wt21

MAT/173/2022
KEYA KAPRI AND ORS

VS

SANDEEP PARASAD AND ORS
IA NO: CAN/1/2022
IA NO: CAN/1/2022

wt22

MAT/491/2022
ALOK KUMAR SARKAR

VS

LAXMI TUNGA AND ORS

wt23

MAT/500/2022
SUKANTA ACHARJEE

VS

LAXMI TUNGA AND ORS
IA NO: CAN/1/2022
IA NO: CAN/1/2022

wt24

MAT/502/2022
TAPAS PANJA

VS

LAXMI TUNGA AND ORS

IA NO: CAN/1/2022

IA NO: CAN/1/2022

wt25

MAT/503/2022

ALOK KUMAR SARKAR

VS

LAXMI TUNGA AND ORS.

wt26

MAT/505/2022

ALOK KUMAR SARKAR

VS

LAXMI TUNGA AND ORS

IA NO: CAN/1/2022

IA NO: CAN/1/2022

wt27

MAT/507/2022

TAPAS PANJA

VS

LUXMI TUNGA AND ORS

wt28

MAT/508/2022

SUKANTA ACHARJEE

VS

LUXMI TUNGA AND ORS

wt29

MAT/531/2022

STATE OF WEST BENGAL

VS

ANINDITA BERA AND ORS

IA NO: CAN/1/2022

IA NO: CAN/1/2022

wt30

MAT/295/2022

WEST BENGAL CENTRAL

SCHOOL SERVICE

COMMISSION AND ORS

VS

NASRIN KHATUN AND ORS

IA NO: CAN/1/2022

IA NO: CAN/1/2022

wt31

MAT/300/2022

WEST BENGAL CENTRAL

SCHOOL SERVICE

COMMISSION AND ORS

VS

SABINA YEASMIN

IA NO: CAN/1/2022

IA NO: CAN/1/2022

wt32

MAT/499/2022

PRABIR KUMAR

BANDHOPADHYAY

VS

LAXMI TUNGA AND ORS

IA NO: CAN/1/2022

IA NO: CAN/1/2022
wt33
MAT/439/2022
NAZERA KHATUN
VS
PLABONI HOSSAIN AND ORS
IA NO: CAN/1/2022
IA NO: CAN/1/2022

Mr. Anindya Kumar Mitra, Sr. Adv.
Mr. Victor Chatterjee

.....for the appellant in MAT 509 of 2022, MAT 520 of 2022

Mr. Biswaroop Bhattacharya
Mr. Dipayan Kundu
.....for the Appellant in MAT 490 of 2022

Mr. Soumendra Nath Mookherjee, Ld. A.G.
Mr. Anirban Roy, Ld. G.P.
Mr. Samrat Sen
Mr. Bhaskar Prasad Vaisya
Mr. Supriyo Chattopadhyay
Mr. Sandip Sengupta
Mr. Raja Saha
Mr. Joydip Banerjee
Mr. Saaqib Siddiqui
Mr. Sagnik Chatterjee
Mr. S. Dey
Mr. Avirup Mitra

...for the Appellant in MAT 481 of 2022, MAT 181 of 2022, MAT 189 of 2022, MAT 192 of 2022, MAT 272 of 2022, MAT 531 of 2022.

Mr. Samrat Sen
Mr. Sandip Dasgupta
Mr. Supriyo Chatterjee
Mr. Raja Saha
Mr. Joydip Banerjee
Mr. Saaqib Siddiqui
Mr. Aviroop Mitra
...for the appellant in MAT 181 of 2022

Mr. Samrat Sen
Mr. Supriyo Chatterjee
Mr. Sandip Dasgupta
Mr. Raja Saha
Mr. Joydip Banerjee
Mr. Saaqib Siddiqui
Mr. Aviroop Mitra
...for the appellant in MAT 189 of 2022

Mr. Samrat Sen
Mr. Supriyo Chatterjee
Mr. Sandip Dasgupta
Mr. Raja Saha
Mr. Joydip Banerjee
Mr. Saaqib Siddiqui
Mr. Aviroop Mitra
 ...for the appellant in MAT 192 of 2022

Mr. S.N. Mookherjee, Ld. A.G.
Mr. Anirban Ray, Ld. G.P.
Mr. Samrat Sen
Mr. Bhaskar Prasad Vaisya
Mr. Sandip Dasgupta
Mr. Raja Saha
Mr. Suman Dey
Mr. Saaqib Siddiqui
Mr. Aviroop Mitra
Ms. Supriya Chattopadhyay
Mr. Sumen Dey
Mr. Saqib Siddiqui
Mr. Sagnik Chatterjee
Mr. Joydip Banerjee
Mr. Avishek Prasad

...for the appellant in MAT 181 of 2022, MAT 189 of 2022, MAT 192 of 2022, MAT 272, 2022, MAT 481 of 2022, Mat 531 of 2022

Mr. Samrat Sen
Mr. Bhaskar Prasad Vaisya
Mr. Sandip Sengupta
Mr. Raja Saha
Mr. Shamimul Bari
Mr. Saaqib Siddiqui
Mr. Aviroop Mitra
for the appellant in MAT 308 of 2022

Mr. Saptansu Basu
Mr. Tanmay Kumar Ray
for the appellant in MAT 500 of 2022, MAT 508 of 2022, MAT 521 of 2022

Mr. Sandipan Ganguly
Mr. Sanjib Das
 ...for the appellant in MAT 502 of 2022,
 MAT 507 of 2022

Mr. Partha Sarathi Bhattacharyya
Mr. Sandip Ghosh
Mr. Raju Bhattacharyya
Mr. Partha Sarkar

.....for the appellant in MAT 251 of 2022

Mr. S.N. Mookherjee, Ld. A.G.

Mr. Jasojeet Mukherjee

...for the appellant in MAT 522 of 2022, MAT 503 of 2022, MAT 505 of 2022

Mr. A.K. Mitra, Sr. Adv.

Mr. Souman Ghosh

Mr. Victor Chatterjee

.....for the appellant in MAT 499 of 2022, MAT 509 of 2022, MAT 520 of 2022

Mr. Lakhi Gupta, Sr. Adv

Mr. Subir Sanyal

Mr. Somesh Ghosh

...for the appellant in MAT 349 of 2022, MAT 173 of 2022, MAT 199 of 2022

Mr. Subhankar Nag

Mr. Sanjib Das

...for the appellant in MAT 502 of 2022, MAT 507 of 2022

Mr. S.S. Arefin

.....for the Appellant in MAT 241 of 2022

Mr. S.N. Mookherjee, Ld. A.G.

Mr. Samrat Sen, Ld. A.A.G.

Mr. Anirban Ray, Ld. G.P.

Mr. Raja Saha

Mr. Nilotpal Chatterjee

Mr. Avishek Prasad

....for the State in MAT 490 of 2022

Mr. Kishore Datta, Sr. Advocate

Dr. Sutanu Kumar Patra

Ms. Supriya Dubey

.....for the WBCSSC

Mr. Kanak Kiran Bandyopadhyay

Mr. Soumitra Sarkar

...for the respondent No. 10 in MAT 308 of 2022, respondent No. 8 in MAT 317 of 2022

Mr. Biswaroop Bhattacharya

Mr. Dipayan Kundu

Ms. Mayuri Ghosh

....for the respondent No. 11 in MAT 308 of 2022 and Respondet No. 12 in MAT 317 of 2022

Mr. Bikash Ranjan Bhattacharyya

Mr. Firdous Samim

Ms. Gopa Biswas

.....For the respondents in MAT490 of 2022, MAT 522 of 2022, MAT 481 of 2022, MAT 491 of 2022, MAT 499 of 2022, MAT 500 of 2022, MAT 502

of 2022, MAT 503 of 2022, MAT 505 of 2022, MAT 507 of 2022, MAT 508 of 2022, MAT 509 of 2022, MAT 520 of 2022, MAT 521 of 2022, MAT 474 of 2022, MAT 241 of 2022, MAT 251 of 2022, MAT 272 of 2022, MAT 308 of 2022, MAT 317 of 2022, MAT 295 of 2022, MAT 499 of 2022

Mr. Partha Sarathi Bhattacharyya

Mr. Sandip Ghosh

Mr. Raju Bhattacharyya

Mr. Partha Sarkar

.....for the Private Respondents in MAT 308 of 2022, MAT 317 of 2022

Mr. Bhaskar Prasad Vaisya

Mr. Arindam Chattopadhyay

...for the State in MAT 349 of 2022

Mr. Sarwar Jahan

Mr. Sanjib Das

....for the Appellant in MAT 502 of 2022 and MAT 507 of 2022

Mr. Chittapriya Ghosh

Mr. Somesh Ghosh

Mr. Komal Singh

... for the appellant in MAT 535 of 2022, MAT 199 of 2022,, MAT 349 of 2022, MAT 173 of 2022

Mr. Samrat Sen

Mr. Bhaskar Prasad Vaisya

Mr. Sandip Dasgupta

Mr. Shamimul Bari

Mr. Saaqib Siddiqui

Mr. Aviroop Mitra

.....for the State
in MAT 317 of
2022

Mr. Samrat Sen

Mr. Bhaskar Prasad Vaisya

Mr. Sandip Dasgupta

Mr. Saaqib Siddiqui

Mr. Aviroop Mitra

.....for the State
in MAT 474 of
2022

Mr. Santanu Kumar Mitra

...for the WBBSE in MAT 181 of 2022, MAT 189 of 2022, MAT 192 of 2022

Ms. Koyeli Bhattacharyya

.....for the WBBSE

Mr. Bikash Ranjan Bhattacharyya

Ms. Sudipta Dasgupta

Mr. Bikram Banerjee
Mr. Arkadeb Biswas
Mr. Arka Nandi
Mr. Sutirtha Bayek

...for the respondent in MAT 349 of 2022, MAT 173 of 2022, MAT 181 of 2022, MAT 189 of 2022, MAT 192 of 2022, MAT 199 of 2022, MAT 200 of 2022

Mr. Sunit Kumar Roy

...for the respondent No. 8 in MAT 308 of 2022 and MAT 317 of 2022

Mr. S.N. Mookherjee, Ld. A.G.

Mr. Samrat Sen, Ld. A.A.G.

Mr. Anirban Ray, Ld. G.P.

Mr. Bhaskar Prasad Vaisya

Mr. Supriyo Chattopadhyay

Mr. Sandip Dasgupta

Mr. Raja Saha

Mr. Saaqib Siddiqui

Mr. Joydip Banerjee

Mr. Suman Dey

Mr. Sagnik Chatterjee

Mr. Aviroop Mitra

Mr. Avishek Prasad

...for the State in MAT 490 of 2022, MAT 200 of 2022, MAT 308 of 2022, MAT 317 of 2022, MAT 474 of 2022, MAT 499 of 2022

Mr. Dhiraj Trivedi, ASGI

Mr. Billwadal Bhattacharyya, Ld. ASGI

Mr. Rajdeep Majumdar

Mr. Samrat Goswami

.....for the CBI

Mr. Chittapriya Ghosh

Mr. Komal Singh

....for the respondent no. 481 in MAT 173 of 2022

Mr. Bhaskar Prasad Vaisya

Mr. Arindam Chattopadhyay

...for the State in MAT 349 of 2022

Mr. Lakshmi Kumar Gupta, Ld. Sr. Adv.

Mr. Chittapriya Ghosh

Mr. Somesh Kumar Ghosh

Mr. Komal Singh

.....for the respondent Nos. 10 to 13 in MAT 481 of 2022

Mr. Arunava Banerjee

....in person for the Committee

Ms. Moumita Ghosh

...intervenor

Mr. Joyjit Dutta

... Intervenor

Ms. Supriya Dubey

... for the WBCSSC

Ms. Chama Mookherji

Mr. Gourav Das

.. for the State in MAT 241 of 2022

Mr. Bhaskar Prasad Vaisya

Mr. Sagnik Chatterjee

... for the State in MAT 531 of 2022

Mr. S. P. Lahiri

Md. Habibur Rahman

.. for the appellant in MAT 439 of 2022

Mr. Dhiraj Trivedi, ASGI

Mr. Billawadal Bhattacharyya, ASGI

Mr. Rajdeep Majumdar

Mr. Samrat Goswami

... for the CBI

Mr. Bhaskar Prasad Vaisya

.... For the appellant in MAT 308 of 2022 MAT 531 of 2022, MAT 481 of 2022, MAT 181 of 2022, MAT 189 of 2022, MAT 192 of 2022, MAT 349 of 2022

Mr. Kamalesh Bhattacharya

Mr. Jakir Hossain

... for the respondent in MAT 439 of 2022

Ms. Koyeli Bhattacharyya

... for the WBBSE

Party/Parties is/are represented in the order of their name/names as printed above in the cause title.

As recorded by the previous order of this Court dated 12th April, 2022, it is reiterated that this Court is *in seisin* of several matters connected to

appointments under the School Service Commission (SSC) to posts of Assistant Teachers, for Classes IX and X, Group-C and Group-D.

The attention of this Court is drawn to Orders dated 6th December, 2021 and 24th February, 2022 passed by the concurrent Hon'ble Division Bench.

By the said Orders, the Hon'ble Division Bench was pleased to appoint a retired Judge of this Court, Mr. Justice R. K. Bag (Retd.) as Chairperson to monitor the entire process of enquiry into appointments to the posts, as stated above under the SSC, with the assistance of a special team of Committee Members, also named by the Orders dated 6th December, 2021 and 24th February, 2022 (*supra*).

The attention of this Court is further drawn to the Report of the Bag Committee (as referred to for short) submitted in connection with Group-D appointments.

The Report connected to Group-D appointments is made part of the records.

The attention of this Court is also drawn to the communication by the Chairperson of the Committee, Justice R. K. Bag (Retd.), addressed to the Learned Registrar General, High Court at Calcutta and dated the 11th of April, 2022 seeking recusal from the enquiry connected to appointments to Group-C posts under the SSC.

Noticed the contents of the letter dated 11th of April, 2022.

However, in the larger interests of the ultimate adjudication of the issues presented, the offer to resign by the Chairperson is respectfully not accepted.

The Chairperson is requested to continue with the Committee as already appointed by the Orders dated 6th December, 2021 and 24th February, 2022 (*supra*) and complete the enquiry into appointments to Group-C posts.

The constitution of the Committee and its terms shall remain unchanged *qua* the directions *vide* Orders dated 6th December, 2021 and 24th February, 2022 (*supra*) except, that the Chairperson shall be entitled to fix his own remuneration.

The Committee shall file its Report within a period of four weeks from this date before this Court.

Since the Committee has been now requested to complete the enquiry into the Group-C appointments and submit its Report within four weeks, the Order of stay as granted by this Court on the 12th of April, 2022 shall continue for a period of five weeks from this date.

Let the matter appear next under the heading **“Fixed (Heard-in-Part)”** at **10.30 am** on the **13th of May, 2022**.

All parties to act on a server copy of this order duly obtained from the official website of the Hon'ble High Court, Calcutta.

(Ananda Kumar Mukherjee, J.)

(Subrata Talukdar, J.)